

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1908  
ANSWERED ON:19.08.2013  
CENTRAL LABOUR ORGANISATION  
Mahendrasinh Shri Chauhan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Central Labour Organisation set up in the country are competent to fulfil the safety and health related requirements of labourers in the country;
- (b) if so, the State-wise number of such organisations working in the country at present;
- (c) whether the Government has reviewed the functioning of the Central Labour Organisation; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) & (b): No, Madam. There is no organization by the name of Central Labour Organisation under Ministry of Labour and Employment. However, there is an attached office namely Directorate General Factory Advice Service and Labour Institutes (DGFASLI), Mumbai under Ministry of Labour and Employment, which functions as the technical arm of the Ministry in regard to matters concerned with safety, health and welfare of workers in factories and ports. It assists the Central Government in formulation/review of policies and legislations on occupational safety and health in factories and ports. The DGFASLI has five labour institutes Central Labour Institute, Mumbai and four Regional Labour Institutes at Kolkata, Chennai, Kanpur and Faridabad. It also has 11 Inspectorate of Dock Safety in Major Ports. These Institutes fulfill the needs of Occupational Safety and Health of the labourers in the manufacturing sector in the country.

(c) & (d): The functioning of DGFASLI organization and all Regional Labour Institutes, is reviewed by the Ministry of Labour and Employment on a regular basis.